

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.207 – IA 22 of 2021
Item No.208 – IA 790 of 2021
In
CP(IB) 197 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda
V/s
Sanghvi Forging & Engineering Ltd

.....Applicant

.....Respondent

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant/ RP : Mr. Jaimin Dave, Adv.
For the Respondent : Mr. Nipun Singhvi for R1 to R12.
: Mr. Pavan Godiawala, Adv. For GIDC

ORDER

IA 22 of 2021 & IA 790 of 2021

Pleadings are complete.

Due to paucity of time, matter could not be taken up.

List on 05.01.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**